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C.A.No. 200-201 OF 2002
ITEM No.103

Court No. 6

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS.200-201 OF 2002@@
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COMMISSIONER OF CENTRAL EXCISE, SHILLONG

Appellant (s)

VERSUS

M/S. NORTH EASTERN TOBACCO LTD.

Respondent (s)

(With Office Report)

WITH

C.A. NO.3137/2002 (With applns. for condonatin of delay in filing
appeal, and stay and with Office Report)

Date : 30/10/2002 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Appellant (s) Mr. Mukul Rohtagi, ASG
Mr. M.A. Chinnasamy, Adv.
Mr. B. Krishna Prasad, Adv.

For Respondent (s) Mr. K.K. Venugopal, Sr. Adv.
Mr. O.P. Khaitan, Adv.
Mr. A.T. Patra. Adv.
Ms. Nisha Bagchi, Adv.
Mr. Nipun Malhotra, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.....R
.SP2

At the request of the learned counsel for the
petitioner, to file rejoinder affidavit the matter is
adjourned for three weeks.

.SP1

(A.S. Bisht)
Court Master

(Janki Bhatia)
Court Master

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